

Annexure – 7
Name of the corporate debtor: Telexcell Information Systems Limited; Date of commencement of CIRP: 05.10.2021; List of creditors as on: 27.11.2021

| Sl. | Details of Claimant | | Details of claim received | | List of operational creditors (Government dues) | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-----|------------------------------------|---------------------------|---------------------------|----------------|---|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | | | Details of claim admitted | | | | | | | | | | |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Department of Trade & Taxes, Delhi | State Government of India | 14.10.2021 | 10,99,75,523 | 10,99,75,523 | Statutory dues | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | |
| | Total | | | 10,99,75,523 | 10,99,75,523 | | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | |